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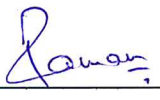
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 875/252/HDB/2018
NAME OF THE COMPANY	SRE Hotels Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Boddu Bikshapathi & Another
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. V. Raman	Adv	9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Matter is listed today for admission.

Counsel for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Issue notice to RoC Hyd. Petitioner to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 18.09.2018.


Member(Judl)